

Ref- 2024/रिट याचिका-218/2023

Dt. 14/12/2023

From,

Dr. U. C. Shukla,
Regional Officer,
Uttar Pradesh Pollution Control Board,
Lucknow.

To,

The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.

Sub: In the matter of Original Application No. 10/2023 In Re: Puja Kumar Vs M/s Ansal API. order dated 30.10.2023.

Sir,

The above noted case is listed on 15.12.2023. In compliance of the order dated 30.10.2023 a factual and action taken report has to be submitted by the Joint Committee constituted by this Hon'ble Tribunal, after verifying the factual position of the grievance.

It is most respectfully submitted that due to various reasons, the said report is not been completed hence a request is be made to this Hon'ble Tribunal that may very kindly and graciously be pleased to defer the proceedings by three weeks so that compliance status and factual action taken report be submitted for kind consideration of this Hon'ble Tribunal.

Yours Sincerely,



(Dr. U. C. Shukla)
Regional Officer

Lucknow

Dated: 14.12.2023

Copy to:

1. Chief Environmental Officer, Circle-5, UPPCB, Lucknow.
2. Law Officer-I, UPPCB, Lucknow.
3. Shri Arvind Kumar, Advocate NGT for UPPCB. B-3, Jangpura Extension, New Delhi-110014


Regional Officer

Before The Hon'ble National Green Tribunal, Principal Bench,
New Delhi

Original Application No. 10 of 2023

IN THE MATTER OF:

Puja Kumar

.....Applicant

Versus

M/s Ansal API

.....Respondent(s)

**COMPLIANCE STATUS REGARDING THE ORDER DATED 30.10.2023
PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL.**

Sir,

Most respectfully it is showeth as under;

1. That vide its order dated 30.10.2023 this Hon'ble Tribunal has passed the following directions:-

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9. *In view of the averments made in the application and vague and evasive replies filed by respondents no. 1 and 3, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of Integrated Regional Office, MoEF & CC (Lucknow), CPCB, Lucknow, representative of Indian Institute of Management (IIM), Lucknow (to be nominated by its Director), representative of Central Institute of Medicinal and Aromatic Plants (CIMAP) Lucknow (to be nominated by its Director), UPPCB and District Magistrate, Lucknow and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position regarding (i) status of environmental clearance and NoCs from the concerned authorities and compliance with the conditions thereof by the Project Proponent; (ii) status regarding installation of STP, solid*

waste management scheme, extraction of groundwater and provision for drinking water supply and (iii) development of greenbelts and adequate plantation in the project area by the Project Proponent and make its recommendations to this Tribunal and the concerned authorities for appropriate remedial action after giving opportunity of being heard to the project proponent. The State PCB will be the nodal agency for coordination and compliance.

10. The Joint Committee is directed to submit its report to this Tribunal and send copy of the same to the Project Proponent and the concerned authorities within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

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2. That the present matter is listed before this Hon'ble Tribunal on 15.12.2023 for consideration in accordance to the directions passed by this Hon'ble Tribunal.

3. That in pursuance to the above order passed by this Hon'ble Tribunal following members were nominated from the concern departments;

1. Dr. Rajesh Kumar Verma, Senior Principal Scientist, Central Institute of Medicinal and Aromatic Plants (CIMAP), Lucknow
2. Prof. Maya Kant, Indian Institute of Management (IIM), Lucknow
3. Dr. Satya Gupta, Additional Director/Sc.'E.' Ministry of Environment, Forest and Climate Change, Lucknow
4. Sh. Runa Oraon, Scientist-D, Central Pollution Control Board, Lucknow
5. Sh. Sohan Lal, Additional City Magistrate, Lucknow
6. Dr. U.C. Shukla, Regional Officer, UPPCB, Lucknow

4. That in pursuance to the order passed by this Hon'ble Tribunal the meeting of the Joint Committee has been carried on 17.11.2023 and the inspection of the site in question, i.e. Sushant Golf City, was carried out by the Joint Committee on 29.11.2023 and verify the factual position in the light of the directions passed by this Hon'ble Tribunal and collect the samples from STP which has been sent to the authorized laboratory for testing.

5. That further it is most respectfully stated that the report is in under preparation and therefore a three (3) weeks time is requested to be grant for filing the detailed Joint Committee Report before this Hon'ble Tribunal for perusal and consideration.

Therefore, for the facts, reasons and circumstances stated above it is most respectfully prayed that this Hon'ble Tribunal may very kindly and graciously be please to provide a three (3) weeks time to prepare and to file the Joint Committee Report in the interest of the justice. Any other order which this Hon'ble Tribunal may deem just and proper may also be passed for the end of the justice.

Yours' Truly



(Dr. Umesh Chandra Shukla)
Regional Officer